

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 31.01.2019**

**NOTICE**

As one of the Members of the Division Bench (Court-II) is not available on 11.02.2019, the following part-heard matters fixed for hearing on that day will not be taken up for hearing on that day and will be listed only for settling date/directions: -

- (I) Comp. App. (AT) Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt Ltd & Ors.  
No.44 of 2018
- (II) Comp. App. (AT) Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai.  
No.384 of 2018

**By Order  
-sd/-**

**Registrar**

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